

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1758/2012

AMAR SINGH

Appellant

VERSUS

STATE OF MADHYA PRADESH

Respondent

WITH

Cr1.A. No. 1757/2012 (II-A)

Cr1.A. No. 946/2015 (II-A)

Cr1.A. No. 1491/2018 (II-A)

(FOR CONDONATION OF DELAY IN FILING ON IA 57627/2018)

Date : 22-03-2022 This appeal was called on for hearing today.
CORAM :HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE SANJIV KHANNAFor Appellant(s) Mr. Hassan Zubair Waris, Adv.
Ms. Shivangi, Adv.
Mr. Amit Pawan, AORFor Respondent(s) Mr. Rahul Kaushik, AOR

Ms. Ankita Chaudhary, DAG
Mr. Pashupathi Nath Razdan, AOR
Mr. Rajesh Singh, Adv.
Mr. Prakhar Srivastav, Adv.
Mr. Astik Gupta, Adv.

Mr. Arjun Garg, AOR

Ms. Ankita Chaudhary, Dy. AG
Mr. Gopal Jha, AOR
Mr. Gautam Singh Adv.
Mr. Nishant Verma, Adv.
Mr. Shreyash Bhardwaj, Adv.UPON hearing the counsel the Court made the following
O R D E R

List the matter on 05.04.2022.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT(BEENA JOLLY)
COURT MASTER (NSH)

